

ITEM NO.101

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2100/2008

KRIPAL SINGH

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

(PART-HEARD BY HON'BLE A.M. KHANWILKAR AND HON'BLE AJAY RASTOGI  
,JJ.)

Date : 05-02-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Mr. S.K. jain, Sr. Adv.  
Mr. Harsh Jain, Adv.  
Mr. Puneet Jain,  
Mr. Abhinav Dashwal, Adv.  
Ms. Pratibha Jain, AOR

For Respondent(s)

Ms.Ruchi Kohli, Adv.  
Ms. Srishti Mishra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgement reserved.

Written submissions be filed within one week.

(DEEPAK SINGH)  
COURT MASTER (SH)

(ANITA RANI AHUJA)  
COURT MASTER (NSH)